

Consultation by Governors

106. **Shri C. C. Desai:**
Shri Virendrakumar Shah:
Shri M. Amersey:
Shri Fashabhai Patel:

Will the Minister of Home Affairs be pleased to state whether it is a fact that Governors of States even where non-Congress Governments are in office, continue to consult the Prime Minister, the Home Minister and other Ministers of the Central Government on political issues?

The Minister of Home Affairs (Shri Y. B. Chavan): Governors irrespective of the party or parties in power in a particular State do not consult the Prime Minister or any other Minister at the Centre on political issues on which under the Constitution they have to act in their discretion or on the aid and advice of the Council of Ministers.

Appointment of defeated Congressmen

107. **Shri C. C. Desai:**
Shri Virendrakumar Shah:
Shri M. Amersey:
Shri Fashabhai Patel:

Will the Minister of Home Affairs be pleased to lay on the Table a statement showing the names of the Congressmen defeated in 1962 elections and thereafter appointed to high posts carrying a salary of more than Rs. 2,000/- per month?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): Dr. B. V. Keskar has been appointed Chairman, Road Transport Taxation Enquiry Committee on a consolidated pay of Rs. 2,250 p.m., and Shri A. K. Chanda has been appointed Commissioner for Scheduled Castes and Scheduled Tribes on Rs. 2,000 p.m. and also concurrently Commissioner for Linguistic Minorities on an additional allowance of Rs. 500 p.m. This information may however not be exhaustive and if any other appointments have been

made, a statement shall be laid on the Table of the House.

Recommendation of A. R. C. Regarding Public Undertakings

108. **Shri Dhirendranath:**
Shri K. N. Pandey:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Study Team of the Administrative Reforms Commission has recommended that Public Undertakings should have their own annual budgets passed by Parliament along with their performance; and

(b) if so, the reaction of the Government thereto?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Neither the study team on public sector undertakings nor the one dealing with budgetary reform has yet submitted its report to the Administrative Reform Commission.

(b) Does not arise.

Capital Advisory Committee, Chandigarh

109. **Shri Shriehand Goel:** Will the Minister of Home Affairs be pleased to state:

(a) the details of the composition and functions of the Capital Advisory Committee, Chandigarh;

(b) the party application of the members who have been taken as people's representatives; and

(c) the number of meetings held in 1966-67 and the date of the last meeting held?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) The composition of the Committee is given in the Annexure. [Placed in Library. See